

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:212
ANSWERED ON:24.11.2014
SMALL FACTORIES BILL
Sundaram Shri P.R.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has proposed the Small Factories (Regulation of Employment and Conditions of Services) Bill to govern wages and conditions of work in small and medium enterprises;
- (b) whether the proposed Bill also envisages rules for wages, overtime hours, social security and appointment of factory inspectors in units employing less than 40 workers;
- (c) if so, the details in this regard;
- (d) whether the Government has invited stakeholders' comments on the above Bill; and
- (e) if so, the details of response received along with the reaction of the Government thereto?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) to (c): A draft Bill to regulate the employment of workers in small factories is presently under examination in the Ministry. A copy of the draft Bill was put on the Website of the Ministry for inviting comments / views of the general Public.
- (d) & (e): The comments have been received from the general Public and the same are under examination.